

# Constitution of Benches with effect from October 5<sup>th</sup>, 2009

Sl. No	Ct. No	Name of Hon'ble Judges	Jurisdiction
1	C.J.'s Court	Hon The Chief Justice Hon. Sanjay Misra, J.	Fresh in Special Appeals from January 1 <sup>st</sup> , 2007 onwards, Writs relating to Public Interest Litigation, Tolls on River Bridges in U.P. and Environment Matters for Orders, Admission and Hearing including bunch cases.
		<u>At 2.00 P.M.:</u>	Special Appeals upto the year 1997 and for the year 2001 and 2002 for Orders, Admission and Hearing.
		Thereafter	Cases for Final Hearing/Disposal starting from the oldest of the category assigned and Supreme Court Expedited and High Court Expedited Matters.
		Then Hon. The Chief Justice ( <u>On Friday at 2.00 P.M.</u> )	Expedite applications.

**Note:- Hon'ble The Chief Justice will be sitting in Lucknow for a week commencing from 3<sup>rd</sup> Monday of every month.**

2	32	Hon. S.R. Alam, J. Hon. Krishna Murari, J.	Listed Criminal Writs upto 31.12.2008 for Orders, Admission and Hearing including Bunch cases.
		<u>At 2.00 P.M.:</u>	Criminal Writs upto the year 2007 for Orders, Admission and Hearing.
		Thereafter:	Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
3	3	Hon. Amitava Lala, J. Hon. Ashok Srivastava, J.	Listed Misc. Writs from 01.01.2007 to 31.12.2008 for Orders, Admission and Hearing including Bunch Cases.
		<u>At 2.00 P.M.:</u>	Misc. Writs for the year 1998 and 1999 for Orders, Admission and Hearing.
		Thereafter:	Cases for Final Hearing/Disposal starting from the

oldest of the category assigned.

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4 41 Hon. Yatindra Singh, J. Fresh in Criminal Writs from August 1<sup>st</sup>, 2009  
Hon. Shri Kant Tripathi, J. onwards for Orders, Admission and Hearing  
including Bunch cases.

At 2.00 P.M.:

Criminal Writs for the year 2008 for Orders,  
Admission and Hearing.

5 9 Hon. V.M. Sahai, J. Fresh in Writs relating to Local Bodies (including  
Hon. Y.C. Gupta, J. Cooperative Societies, All Societies and  
Corporations) from January 1<sup>st</sup> 2009 onwards, All  
Writs relating to other Recovery including Matters  
arising out of proceedings U/s 29 of State Financial  
Corporation Act, Mines and Minerals for Orders,  
Admission and Hearing including Bunch Cases.

At 2.00 P.M.:

Misc. Writs for the year 2000 for Orders, Admission  
and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the  
oldest of the category assigned.

6 34 Hon. P.C. Verma, J. Fresh in Cases under Intellectual Property Rights  
Hon. S.C. Agarwal, J. and Listed Special Appeals upto 31.12.2006 for  
Orders, Admission and hearing including Bunch  
Cases.

Thereafter:

Special Appeals for the year 1998, 1999 and 2003  
for Orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the  
oldest of the category assigned.

7 2 Hon. R.K. Agrawal, J. Fresh in Misc. Writs including Control Orders from  
Hon. Jayashree Tiwari, J. January 1<sup>st</sup> 2009 onwards for Orders, Admission  
and Hearing including Bunch Cases.

At 2.00 P.M.:

Misc. Writs for the year 2001 for Orders, Admission  
and Hearing.

8 42 Hon. S.K. Singh, J. All Listed Division Bench Criminal Appeals including those where record has been called for considering the application for bail upto Hon.Ram Autar Singh, J. 31.12.2008 and also the applications for cancellation of Bail for Orders and Defective Criminal Appeals (irrespective of the year) for Orders.

At 2.00 P.M.:

Criminal Appeals for Bail for the year 2007 for Orders.

Thereafter:

Criminal Appeals in which appellants are in custody and Criminal Appeal for the year 1984 and 1985 for Hearing.

9 35 Hon. Sunil Ambwani, J. Fresh in Writs relating to Land Acquisition and Hon. Virendra Singh, J. Urban Ceiling from January 1<sup>st</sup> 2009 onwards and Contempt Appeals and Listed Misc. Writs upto 31.12.2006 for orders, admission and hearing including bunch cases.

At 2.00 P.M.:

Misc. Writs upto the year 1997 for Orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

10 29 Hon. Ashok Bhushan, J. All Fresh and Listed Division Bench Service Writs for Orders, Admission and Hearing including Bunch Hon. Kashi Nath Pandey J. Cases.

At 2.00 P.M.:

Service Writs upto the year 1999 for Orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

- 11 46 Hon. Imtiyaz Murtaza, J.  
Hon. S.S. Tiwari, J.
- Fresh and Listed Division Bench Criminal Appeals including those where record has been called for considering the application for bail from 01.01.2009 onwards, Government Appeals, matters U/S 378 (4) Cr.P.C., Criminal Contempt, Criminal Appeals arising from POTA and all Fresh and Listed Habeas Corpus Writs for Orders, Admission and Hearing and Defective Criminal Appeals (irrespective of the year) for Orders.
- At 2.00 P.M.:
- Listed Criminal Writs from 01.01.2009 to 31.07.2009 for Orders, Admission and Hearing including Bunch Cases.
- Thereafter:
- Hearing of Appeals of the specified category for Hearing.
- 12 26 Hon. K.K. Misra, J.
- Fresh in F.A. and F.A.F.O.s for Orders, Admission and Hearing including Bunch Cases.
- At 2.00 P.M.:
- F.A.s and F.A.F.O.s upto the year 1988 for Orders, Admission and Hearing.
- Thereafter:
- Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 13 36 Hon. S.P. Mehrotra, J.  
Hon. Rajesh Chandra, J.
- Fresh in F.A.s, F.A.F.O.s, Family Court Appeals and Writs relating to State Reorganization matters for Orders, Admission Hearing including Bunch cases.
- At 2.00 P.M.:
- F.A.s upto the year 1995 and F.A.F.O.s upto the year 1992 for Orders, Admission and Hearing.
- Thereafter:
- Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 14 44 Hon. Vineet Saran, J.  
Hon. B.N. Shukla, J.
- Fresh in Capital Cases for Orders and Admission.
- Thereafter:
- Capital Cases for Hearing and Criminal Appeals upto year 1983 for Hearing.

15 55 Hon. Rakesh Tiwari, J. Criminal Appeals from the year 1986 onwards for  
Hon. A.K. Roopanwal, J. Hearing.

16 37 Hon. Prakash Krishna, J. All Fresh and Listed Division Bench Writs relating to  
Hon. S.C. Nigam, J. Recovery of Tax matters, Income Tax Reference,  
Income Tax Appeals, Custom and excise matters  
for Orders, Admission and Hearing including Bunch  
Cases.

At 2.00 P.M.:

Tax Matters upto the year 2004 for Orders,  
Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the  
oldest of the category assigned.

17 4 Hon. Rajes Kumar, J. Fresh in Application u/s 24 C.P.C. Writs arising out  
of Suits, Writs under Article 227 of the Constitution  
of India and Civil Revisions for Orders, Admission  
and Hearing including Bunch Cases.

At 2.00 P.M.:

Civil Revisions upto the year 1993 for Orders,  
Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the  
oldest of the category assigned.

18 27 Hon. D.P. Singh, J. Fresh and Listed Civil Contempt for Orders,  
Admission and Hearing including Bunch Cases.

At 2.00 P.M.:

Civil Contempt upto the year 2005 for Orders,  
Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the  
oldest of the category assigned.

19 50 Hon. Amar Saran, J. Fresh in Criminal Revisions from April 1<sup>st</sup>, 2009  
onwards and Criminal Writs for Orders, Admission  
and Hearing including Bunch cases.

At 2.00 P.M.:

Criminal Writs upto the year 1999 for Orders,  
Admission and Hearing.

- 20 5 Hon. Rakesh Sharma, J. Fresh in Writs relating to Consolidations and Ceiling from 01.01.2007 onwards for Orders, Admission and Hearing including Bunch Cases.
- At 2.00 P.M.: Writ-B upto the year 1975 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 21 12 Hon. Poonam Srivastava, J. Criminal Appeals upto the year 1985 for Hearing.
- 22 1 Hon. Arun Tandon, J. Fresh in Second Appeals from January 1<sup>st</sup>, 2005 onwards for Orders, Admission and Hearing.
- At 2.00 P.M.: Second Appeals upto the year 1977 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 23 23 Hon. Tarun Agarwala J. Listed Service Matters for the year 2004 and 2005 for Orders, Admission and Hearing including Bunch Cases.
- At 2.00 P.M.: Service Writs for the year 1992 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 24 21 Hon. Dilip Gupta, J. Fresh in Misc. Writs (except Writs arising out of suits and Education Institutions) from January Ist, 2009 onwards for Orders, Admission and Hearing including Bunch Cases.
- At 2.00 P.M.: Misc. Writs upto the year 1989 and for the year 1993 for Orders, Admission and Hearing.

- 25 7 Hon. Shishir Kumar, J. Fresh in Rent Control Writs including Writs arising out of Orders passed u/s 25 of the Provincial Small Causes Court for Orders, Admission and Hearing.
- At 2.00 P.M.: Rent Control Writs upto the year 2000 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 26 47 Hon. Ravindra Singh, J. Fresh in all Major Bail Applications from April 1<sup>st</sup> , 2009 onwards for Orders.
- At 2.00 P.M.: Major Bail Applications upto 2007 for Orders.
- 27 18 Hon. A.P. Sahi, J. Fresh in Service Writs relating to Education Institutions from January Ist, 2008 onwards for Orders, Admission and Hearing including Bunch cases.
- At 2.00 P.M.: Service Writs for the year 1992 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 28 39 Hon. Vikram Nath, J. Fresh in Educational Matters including society matters with regard to Educational Institutions from January Ist, 2009 onwards for Orders, Admission and Hearing including Bunch cases.
- At 2.00 P.M.: Misc. Writs for the year 1994 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

- 29 25 Hon. Sabhajeet Yadav, J. Listed Misc. Writs from 01.01.2005 to 31.12.2008 for Orders, Admission and Hearing including Bunch Cases.
- At 2.00 P.M.: Misc. Writs for the year 1994 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 30 6 Hon. S.S. Chauhan, J. Fresh in Writs relating to U.P.Z.A. & L.R. Act and U.P. Land Revenue Act from 01.01.2009 onwards including those arising out of the orders of Board of Revenue and All Fresh and Listed Matters Under Industrial Disputes Act and all Labour Law Enactments for Orders, Admissions and hearing and Bunch Cases.
- At 2.00 P.M.: Misc. Writs for the year 1994 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 31 24 Hon. Sudhir Agarwal, J. Listed Service Writs for the year 2006 and 2007 for Orders, Admission and Hearing including Bunch Cases.
- At 2.00 P.M.: Service Writs for the year 1992 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 32 54 Hon. Vinod Prasad, J. Fresh in Matters U/Ss 482 & 483 Cr.P.C. from April Ist, 2009 onwards for Orders, Admission and Hearing including Bunch Cases.



At 2.00 P.M.:

Matters U/Ss 482 & 483 Cr.P.C. for the year 1994 for Orders, Admission and Hearing.

33 30 Hon. Bharati Sapru, J.

Fresh in Company Cases, Testamentary, Matrimonial matters and Writ Petitions arising out from the orders of BIFR and AAIFR, All Writs relating to Indian Stamp Act and matters under Section 11 of the Arbitration and Conciliation Act, 1996 for Orders, Admission and Hearing including Bunch Cases.

Thereafter:

Misc. Writs for the year 1992 for Orders, Admission and Hearing.

34 43 Hon. Saroj Bala, J.

Fresh in Criminal Appeals for Orders, Admission and Hearing and Defective Criminal Appeals (irrespective of the year) for Orders.

At 2.00 P.M.:

Oldest Criminal Appeals for Bail for Orders.

Thereafter:

Criminal Appeals from 1990 onwards for Hearing.

35 28 Hon. Ran Vijai Singh, J.

Listed Misc. Writs upto 31.12.2004 for Orders, Admission and Hearing including Bunch Cases.

At 2.00 P.M.:

Misc. Writs for the year 1990 and 1991 and 1994 for Orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

36 38 Hon. Pankaj Mithal, J.

Fresh in All Service Writs (except Service Writs relating to Educational Institutions) from January 1st, 2008 onwards for Orders, Admission and Hearing including Bunch Cases.

At 2.00 P.M.:

Service Writs for the year 1991 for Orders, Admission and Hearing.

- 37 49 Hon. S.K. Jain, J. Fresh in Matters U/Ss 378 & 407, Habeas Corpus Writs and N.D.P.S. Appeals for Orders, Admission and Hearing including Bunch Cases.
- At 2.00 P.M.: Matters U/S 407 upto 2006 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 38 19 Hon. V.K. Verma, J. Listed Second Appeals upto 31.12.2004 for Orders, Admission and Hearing.
- At 2.00 P.M.: Second Appeals for the year 1978 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 39 31 Hon. Surendra Singh, J. Listed Service Matters upto the year 2003 for Orders, Admission and Hearing including Bunch Cases.
- At 2.00 P.M.: Service Writs upto the year 1990 and for the year 1993 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 40 45 Hon. A.K. Tripathi, J. Criminal Revisions including the matters in which the proceedings before the trial Court have been stayed upto 31.03.2009 for Orders, Admission and Hearing including Bunch Cases.
- At 2.00 P.M.: Criminal Revisions upto the year 1987 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

- 41 48 Hon. S.K. Gupta, J. Listed Major Bail Applications upto 31.03.2009 for Orders.
- At 2.00 P.M.: Major Bail Applications for the year 2008 for Orders.
- Thereafter: Criminal Appeals for the year 1986 and 1987 for Hearing.
- 42 52 Hon. B.K. Narayana, J. Listed Minor Bail Applications upto 31.03.2009 for Orders.
- At 2.00 P.M.: Minor Bail Applications for the year 2008 for Orders.
- Thereafter: Criminal Appeals for the year 1988 and 1989 for Hearing.
- 43 40 Hon. R.D. Khare, J. Listed Consolidations and Ceiling upto 31.12.2006 for Orders, Admission and Hearing including Bunch Cases.
- At 2.00 P.M.: Writ-B for the year 1976 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 44 33 Hon. Abhinava Upadhyya, J. Fresh in Tax, Excise including Central Taxation for Orders, Admission and Hearing including Bunch Cases.
- At 2.00 P.M.: Tax Matters upto the year 2001 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

45 53 Hon. Dasu Ram Azad, J. Matters U/S 482 & 483 Cr. P.C. including the matters in which the proceedings before the trial Court have been stayed upto 31.03.2009 for Orders, Admission and Hearing and matters where record has been called for considering the application for bail and also the application for cancellation of bail and vacation of stay for Orders.

At 2.00 P.M.:

Matters U/S 482 and 483 Cr.P.C. upto the year 1993 for Orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

46 51 Hon. N.A. Moonis, J. Fresh in Minor Bail Applications from April 1<sup>st</sup>, 2009 onwards for Orders.

At 2.00 P.M.:

Oldest Minor Bail Applications for Orders.

**CHIEF JUSTICE**